

SPECIAL BENCH - 2
COURT - II

O-222

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/82(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 04TH SEPTEMBER, 2023, 03:00 P.M

IN THE MATTER OF	VLPP SECURITY SERVICE PRIVATE LIMITED VS REGISTRAR OF COMPANIES JHARKHAND
UNDER SECTION	SEC 252 (3)

Appearance (via video conferencing/physically)

Ms. Madhuri Pandey, PCS

... For the Petitioner

ORDER

1. Ld. Counsel for the Petitioner present.
2. Due to paucity of time, this matter could not be taken up for hearing today.
3. List this matter on **17.10.2023**.

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**